

**Class I Officers Belonging to Scheduled Castes/Tribes in Ministry of Finance**

6451. SHRI R. L. KUREEL: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) how many Scheduled Castes/Tribes Class I officers in his Ministry have completed 16 years of service; and

(b) the criterion for being posted as Joint Secretary and how many scheduled Castes/Tribes officers hold the rank of Joint Secretary ?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b). There is no Scheduled Caste/Tribe Officer in the Ministry of Finance (proper) who has completed 18 years of service in Class I. Nor is there any officer of this category holding the rank of Joint Secretary. As regards the criterion for appointment as Joint Secretary it is stated that officers belonging to the I. A. S. and other Central Services Class I having 17 years of Service are eligible to be considered for such appointments. Selection is made from out of the eligible officers on the basis of merit in accordance with the prescribed procedure.

**Officers Belonging to Scheduled Castes and Scheduled Tribes in Income-Tax Department**

6452. SHRI R. L. KUREEL: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) the number of Income-Tax officers in the Income-Tax Department; and

(b) how many of them belong to Scheduled Castes/Scheduled Tribes and how many of them are holding special pay-posts in Central Circles and Company Circles ?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b). As on 30-7-1977, there were 1275 Income-Tax Officers (Class I) and 2044 Income-Tax Officers (Class II) in the various Income-tax charges. Of these, 142 I. T. Os (Class I) and 213 I. T. Os (Class II) belong to Scheduled Castes/Scheduled Tribes. Central Circle posts with special pay and posts in the Company Circles are mostly held by I. T. Os (Class I) and 17 of the 142 I. T. Os (Class I) belonging to Scheduled Castes/Scheduled Tribes, are holding such posts.

**Assistant Income-Tax Commissioners Belonging to U.P.**

6453. SHRI R. L. KUREEL: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) the number of Assistant Commissioners of Income-tax who hail from U. P.;

(b) how many of them belong to Scheduled Castes / Tribes; and

(c) the number of Assistant Commissioners of Income-tax belonging to U. P. and posted in their home State;

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) There are 108 officers in the grade of Assistant Commissioners of Income-tax whose home State is U.P.

(b) 10 of them belong to Scheduled Castes/Scheduled Tribes; and

(c) 30 of the Assistant Commissioners of Income-tax whose home State is U.P., are holding cadre posts at different places in U. P. One is holding an ex-cadre post in that State.

**Coffee Board Offices functioning in Foreign Countries**

6454. SHRI G. Y. KRISHNAN: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether there are offices in foreign countries also under the supervision of the Coffee Board Scheme;

(b) if so, the details regarding the export of coffee and profits Indian Government are getting through this agency; and

(c) the names of the countries in which Coffee Board's offices are functioning at present ?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN DHARIA): (a) No, Sir.

(b) and (c). Do not arise.

**Pitiable Conditions of U.P. Weavers**

6455. SHRI K. A. RAJAN: Will the Minister of COMMERCE AND CIVIL